# GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

## RAJYA SABHA UNSTARRED QUESTION NO: 44

(TO BE ANSWERED ON THE 21st July 2025)

## AIRCRAFT MAINTENANCE STANDARDS AND COUNTRY'S MRO SECTOR

#### 44. SHRI MILIND MURLI DEORA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is aware that 16 per cent of India's aircraft fleet, including those operated by Go Airlines and IndiGo, remains grounded as of March, 2025 due to engine failures and supply chain issues;
- (b) the steps being taken to improve engine reliability and reduce dependency on foreign Maintenance, Repair & Overhaul services; and
- (c) whether Government plans to enforce stricter inspection and maintenance protocols, particularly in view of the poor maintenance standards cited by aviation professionals?

### **ANSWER**

#### MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) and (b) Airlines face various operational issues which sometimes include supply chain issues on spares/components from vendors and OEMs (Original Equipment Manufacturer). A number of aircraft were unable to fly in the recent past due to supply chain, maintenance issues and safety concerns, for instance - A320 NEO family aircraft fitted with Pratt & Whitney (P&W) engines.

The Civil Aviation Regulator in India viz. Directorate General of Civil Aviation (DGCA) has taken up with P&W and advised them to:

- i. Enhance their overall MRO capacity
- ii. Create additional footprint by commissioning MRO(s) commensurate to their fleet in India.
- iii. Expand their vendor base of material and spares to minimize delays in turnaround time.
- iv. Suitably divert their available resources from production to overhaul/ repair of existing fleet.
- (c) DGCA has laid down the Civil Aviation Requirements (CAR) for granting the

approval of CAR -145 maintenance organization to maintain Indian registered aircraft. DGCA has laid down the mechanism of conducting surveillance, spot checks, night surveillance etc. of the airlines/ organizations and personnel to ensure that all regulatory requirements are strictly complied with to ensure safety of passenger and aircraft. DGCA takes necessary enforcement action against the airline/organisation in case of violation from approved maintenance standards.

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